

Name of the Corporate Debtor: M/s Johnson Watch Company Private Limited; Date of Commencement of Liquidation: 10.07.2026; List of Creditors as on: 22.08.2026

Annexure-5

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Details of Claimant	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim Under Verification	Remarks, if any
	Name of the creditor	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% of voting in coc	% share in total amount of claims admitted					
1	Commissioner of Customs (Preventive)	31-Jan-24	1,355,923,832.00	1,355,923,832.00	Govt dues			0.00%	74.03%	-	-	-	-	-
2	The Assistant Commissioner, Division-Connaught Place, CGST	8-Feb-24	35,107,746.00	-	Govt dues			0.00%	0.00%	-	-	-	35,107,746.00	-
3	The Assistant Commissioner, Division-Connaught Place, CGST	17-Dec-24	9,506,788,131.00	-	Govt dues			0.00%	0.00%	-	-	9,506,788,131.00	-	-
4	Income Tax Department, Government of India	15-Oct-24	1,647,326,546.00	143,754,405.00	Govt dues			0.00%	7.85%	-	-	1,503,535,771.00	36,370.00	-
	Total		12,545,146,255	1,499,678,237				0.00%	81.87%	-	-	11,010,323,902.00	35,144,116.00	-
	 Anil Kohli, Designated Partner & Authorized signatory of IPE registered as IP ARCK Resolution Professionals LLP acting as Resolution Professional in the matter of M/s. Johnson Watch Company Private Limited Reg No.: IBBI/IPE-0030/IPA-1/2022-23/50013 AFA Valid upto 31.12.2026 409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001													